

being used by other countries if so, the details thereof;

(e) whether any other country had also grounded such aircraft for identical technical reasons; if so, the names of such countries; and

(f) the number of such aircraft proposed to be purchased in the near future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) and (b). Fourteen Airbus A-320 aircraft have remained on ground from 19.2.1990 onwards. four Airbus A320 aircraft, which were received during October, 1990 had remained so from the date of their arrival. Between 7th September and 10th October, some of the A320 aircraft were used for evacuation of our nationals from the Gulf region. From 28th October, 1990, Airbus A320 aircraft have been reinducted in the external sector of the Indian Airlines network and from 3rd December, 1990, they have been reinducted in the domestic sector as well. The reinduction in proceeding in a phased manner. Seven such aircraft are now in operation.

(c) Government did not appoint any Committee to go into the question of airworthiness of the Airbus A320 aircraft. However, the Ramdas Committee had been appointed to evaluate the state of preparedness of Indian Airlines for the safe operation of the Airbus A320 aircraft. The Committee submitted its interim report in March, 1990 and final report in June, 1990. Copies of the report have been placed in the library of the Parliament (Index No. 621.13252 R). Indian Airlines has taken adequate steps to implement the recommendations of the Ramdas Committee.

(d). According to the bulletin of Airbus Industry dated 9th November, 1990, 35 customers of the world had placed firm orders

for 657 of the A320 aircraft. The aircraft fitted with CFM or V2500 engine is presently being flown by a number of airlines of the world such as Air France, Air Inter, British Airways, Lufthansa, Air Canada, Ansett Airlines, North British Orient, Adria, Cyprus Airways and Royal Jordanian Airlines.

(e) No, Sir,

(f) Twelve.

#### **Electrification of J. J. Colonies in Delhi**

\*180. SHRI MADHAVRAO SCINDIA: Will the Minister of ENERGY be pleased to state:

(a) whether the Delhi Administration has decided to electrify all dwelling units in J.J. Colonies in Delhi;

(b) if so, the number of such colonies and the number of dwelling units to be electrified this year; and

(c) the estimated cost thereof?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) No decision has been taken to provide electric connections to each dwelling unit in J.J. colonies in Delhi.

(b) and (c). Do not arise.

[*Translation*]

#### **Shortage of LPG in Bihar**

\*181. SHRI ISHWAR CHAUDHARY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether consumers in Bihar are facing difficulties because of shortage of LPG and resultant malpractices; and